

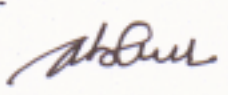
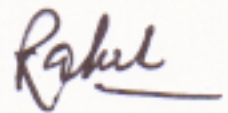
National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 55/ALD/2017, CA NO
222/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: Shree Abisami Eng Works v/s Anil Goel (RP
for LML Ltd)
SECTION OF THE COMPANIES ACT/I & B CODE: Insolvency Code

Sl. NO.	Name	Designation	Representation	Signature
1.	ABHISHEK ANAND	ADVOCATE	RESOLUTION PROFESSIONAL	
2.	Rahul Chaudhary	Adv.	Pet.	

CP NO.(IB)55/ALD/2017, CA NO.222/2017

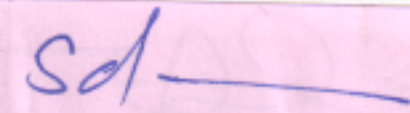
Sh. Rahul Chaudhary, Advocate for the petitioner. Sh. Abhishek Anand,
Advocate for the Resolution Professional.

A copy of the present application is provided to the counsel for the RP of the
Corporate Debtor Company. Hence, the case is fixed for filing reply.

The matter to be listed on 19th January, 2018.

Dated:15.12.2017

Typed by:
Kavya Prakash Srivastava
(Stenographer)


H.P. Chaturvedi,
Member (Judicial)